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കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

University of Kerala

NOTIFICATION

No. Election/Senate-Bye-election/2019-20.

3rd February 2020.

It is hereby notified under Statute 34 of the Kerala University (Conduct of elections to various Authorities or Bodies) First Statutes 1974, that the following bye-elections will be held by postal ballot in accordance with the system of proportional representation by means of single transferable vote and in accordance with the procedure prescribed by the Statutes to fill up the following vacancies in the Senate.

1. One (1) Principal elected from among the Principals of Private Colleges other than Un-Aided Colleges, affiliated to the University [Under Section 17 'Elected Members—(1) of the Kerala University Act, 1974]
2. One (1) member elected by the Presidents of Registered Trade Unions in the University area from among themselves [Under Section 17—Elected Members (8) of the Kerala University Act, 1974].

Only persons whose names are on the electoral roll of the respective constituencies published by the University on 2-1-2020 are eligible to take part in the election and to vote thereat, subject to the provisions contained in the Statutes.

Every elector is at liberty to nominate one duly qualified person to fill up each seat. Every such nomination shall contain the consent of the nominee in writing, agreeing to serve the Senate, if selected.

Nomination shall be made in the prescribed form, copies of which can be had from the office of the Registrar, free of cost, on request. Nominations shall reach the Registrar/Returning Officer not later than 2 p.m on 17-2-2020. The envelope containing the nomination paper shall be superscribed "Nomination for bye-election to the Senate....." (mention the name of the constituency).

The following is the programme for the conduct of the elections

<i>Sl. No</i>	<i>Programme</i>	<i>Principals of Colleges</i>	<i>President's of Registered Trade Unions</i>
1	Last date and hour for receipt of nominations	.. 17-2-2020 Monday 2 p. m.	17-2-2020 Monday 2 p. m.
2	Date and hour fixed for scrutiny of nomination	.. 17-2-2020 Monday 2.05 p. m.	17-2-2020 Monday 2.35 p. m.
3	Date of publication of list of validly nominated Candidates	.. 17-2-2020 Monday	17-2-2020 Monday
4	Last date and hour for withdrawal of candidature	.. 22-2-2020 Saturday 11 a. m.	22-2-2020 Saturday 11 a. m.
5	Date of publication of Final List of Candidates	.. 22-2-2020 Saturday	22-2-2020 Saturday
6	Date of dispatch/issue of Ballot paper for election in case of poll	.. On or before 2-3-2020 Monday	On or before 2-3-2020 Monday
7	Last date and hour for receipt of marked ballot papers at the University Office, Thiruvananthapuram	.. 16-3-2020 Monday 10.30 a. m.	16-3-2020 Monday 10.30 a.m.
8	Date and hour for scrutiny and counting of votes polled at the University building, Thiruvananthapuram	.. 16-3-2020 Monday 11 a. m. onwards	16-3-2020 Monday 12 p.m. onwards

By order of the Vice-Chancellor,

(Sd.)

Registrar (i/c)/Returning Officer.

University Buildings,
Thiruvananthapuram.

NOTIFICATION

Election of Members to the Finance Committee

[Under items c, d, & e of Sub-section (2) of Section 31 of the Kerala University Act, 1974]

No. Election/SFC/2019.

20th January 2020.

It is hereby notified under Section 43 of the Kerala University Act, 1974 and Statute 34 of the Kerala University (Conduct of elections to various Authorities or Bodies) First Statute 1974, that elections will be held by postal ballot to elect the following members to the Finance Committee according to the Principle of proportional representation by means of the single transferable vote and in accordance with the procedure prescribed by the Statutes.

1. *One member by the members of the Senate from among themselves*
2. *One member by the members of the Syndicate from among themselves*
3. *One member by the members of the Academic Council from among themselves*

Only persons whose names are on the electoral roll of the respective constituencies as published by the University on 20-12-2019 are eligible to take part in the election and vote thereat, subject to the provisions contained in the Kerala University Election Statutes.

Every elector is at liberty to nominate one duly qualified person to fill up each seat. Every such nomination shall contain the consent of the nominee in writing, agreeing to serve the Finance Committee, if elected.

Nominations shall be made in the prescribed form, copies of which can be had from the Election Section, University Office. The envelope containing the nomination paper shall be superscribed. "Nomination to the Finance Committee by the members of the" (mention the name of the Constituency).

**The following is the Programme for the conduct of the election to the Finance Committee
from Senate, Syndicate and Academic Council**

1. Last date and hour fixed for receipt of nominations	..	4-2-2020 Tuesday	2 p. m.
2. Date and hour for the scrutiny of nominations	..	4-2-2020 Tuesday	2.05 p. m. onwards
3. Date of publication of the list of valid nominations	..	4-2-2020 Tuesday	
4. Date and hour fixed for the withdrawal of candidature	..	10-2-2020 Monday	11 a. m.
5. Date of publication of the final list of candidates	..	10-2-2020 Monday	
6. Date of despatch of Ballot papers in case of a poll	..	On or before 21-2-2020 Friday	
7. Last date and hour fixed for the receipt of marked ballot papers in the University Office, Thiruvananthapuram.	..	9-3-2020 Monday	11.00 a.m.
8. Date and time fixed for the scrutiny and counting of votes	..	9-3-2020 Monday onwards	11.10 a. m. onwards

By order of the Vice-Chancellor,

(Sd.)

Registrar (i/c)/Returning Officer.

University Buildings,
Thiruvananthapuram.